

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 34/16

PETITION NUMBER : TP 155/17

NAME OF THE PETITIONER (S) : MEENA HOMES LTD.

NAME OF THE RESPONDENT (S) :

UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION  REPRESENTATION BY WHOM	SIGNATURE
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CS THIRUPAL GORIGE  
9448384064

PCS  
for petitioners



Shri Thirupal Gorige, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

  
MEMBER (J)

  
MEMBER (T)